

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.04.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.46/7/AMR/2022	IA(IBC)139/2023	7 of IBC	Central Bank of India Vs. KVR Power Projects India Limited

ORDER

Ms.Sristi Bansal, Counsel for the FC present. Mr.Y.Suryanarayana, Counsel for the CD present. IA(IBC)/139/2023 is filed by the FC seeking for withdrawal of the Petition, the CP(IB)/46/7/AMR/2022 is dismissed as withdrawn.

IA(IBC)139/2023:

Ms.Sristi Bansal, Counsel for the Applicant present. Mr.Y.Suryanarayana, Counsel for the Respondent present. This application is filed by the Applicant seeking for withdrawal of the Petition and to take on record the letter dated 30.12.2022. The letter dated 30.12.2022 is taken on record, the application is allowed. Accordingly, IA(IBC)/139/2023 is disposed of.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN